

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of November 2019**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	31228	336	533	31031
Execution First Appeal	47	0	2	45
Regular Second Appeal	51228	680	547	51361
Execution Second Appeal	390	2	7	385
First Appeal from Order (MACT)	44658	278	658	44278
First Appeal from Order (Misc)	6650	98	65	6683
First Appeal from Order (Matrimonial)	1913	18	54	1877
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	278	2	7	273
Civil Revision	13599	742	638	13703
Civil Writ Petition	70425	3252	2928	70749
Letters Patent Appeal	3478	137	60	3555
Election Petitions	19	1	1	19
Recreminatory	1	0	0	1
Application in Election Petition	19	2	1	20
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	1	1
Income Tax Appeals	1324	21	51	1294
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	30	3	5	28
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	14	3	1	16
Central Excise Cases	0	0	0	0
Central Excise Act	134	0	7	127
Interest Tax Appeals	0	0	0	0
Vat Appeals	447	15	8	454
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	56	0	6	50
Civil Reference	4	0	0	4
Civil Original	14	1	1	14
Civil Contempts	3752	355	516	3591
Contempt Appeal Civil Petition	15	0	1	14
Arbitration Cases	503	17	19	501
Execution Liquidation	0	0	0	0
Company Appeals	39	0	0	39
Company Petitions	267	1	1	267
X-Objection	1983	22	46	1959
Transfer Application	597	126	70	653
Review Applications	879	16	93	802
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>234049</b>	<b>6128</b>	<b>6327</b>	<b>233850</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	13123	113	72	13164
Criminal Appeal - DB Acquital	1591	63	15	1639
Criminal Appeal - SB	43800	332	57	44075
Criminal Appeal - SB Acquital	852	22	8	866
Criminal Revision	15076	357	235	15198
Criminal Revision (Family)	1225	127	44	1308
Criminal Writ	174	361	250	285
Murder Reference	9	0	0	9
Contempt Appeals (Criminal)	103	3	2	104
Criminal Main Misc	33513	4450	4695	33268
Criminal-Complaint-OJ	1	0	1	0
Pet. U/s 378 (3&4)	9306	330	154	9482
Criminal Reference	2	0	0	2
PMLA-APPL	3	0	0	3
<b>Total of Criminal Cases</b>	<b>118778</b>	<b>6158</b>	<b>5533</b>	<b>119403</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>352827</b>	<b>12286</b>	<b>11860</b>	<b>353253</b>

Institution includes 110 cases of Remand back and Restored cases.